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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

RA 32/2007
In
OA 3100/2004

New Delhi this the 29th day of March, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Mr. V. K. Agnihotri, Member (A)

Shri S.C.Chaturvedi,
S/o R.B.L.Chaturvedi,
B-120/1, M.E.S. Qrs.,
Roorkee Road, Meerut Cantt.

(Present : NONE)

..Review Applicant

VERSUS

Union of India through

1. The Director General (Pers),
E-In-C's Branch, DHQ Army Headquarters,
Kashmir House, New Delhi-110011
2. The Joint Director General (Pers),
Chief Engineer, Engineer Branch,
Central Command, Lucknow-2
3. Chief Engineer, Bareilly Zone,
Sarvatra Bhawan, Station Road,
Bareilly Cantt- 243001
4. Head Quarters,
Commander Works Engineer,
29- J, The Mall, Meerut Cantt.,
Meerut- 250001.

..Respondents

O R D E R (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)

Applicant is not present. We do not find any reason to interfere with
the order already passed. Accordingly, Review Application is dismissed.


(V.K. Agnihotri)
Member (A)


(M. Ramachandran)
Vice Chairman (J)

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